

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 1986)

Telephone NO.24608714
Fax No.24651505

Website: <http://ncdr.cnic.in>

No.JR/JUDICIAL/NCDCR/2017-18



Upbhokta Nyay Bhawan
'F' Block
GPO Complex, INA
NEW DELHI-110 023

January 31, 2018

NOTICE

With the leave of the Hon'ble President, it is hereby notified for the general information of the public, litigants and Id. Counsels that w.e.f. 1st February, 2018, the timings for public dealings regarding:-

- i) Inspection of records
- ii) Removing of defects
- iii) Obtaining of certified copies of the documents
- iv) Other miscellaneous queries

will be from 02:30 PM to 04:00 PM on all working days.

The Section Incharge of the concerned Judicial Section shall maintain a proper Register of visitors for the above purpose.

This may be noted for strict compliance hereinafter.

BY ORDER

(S. HANUMANTHA RAO)

Joint Registrar

Copy to:-

- i) Deputy Registrar, NCDRC
- ii) Assistant Registrar (s)/ Section In-charge (s), RP/ FA/ CC/ Listing Section (s)
- iii) Guard File